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Title : Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): I beg to lay on the Table –

- (1) A copy of the Annual Report (Hindi and English versions) of the National Capital Region Planning Board, New Delhi, for the year 2004-2005, along with Audited Accounts.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 4958/06)

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): I beg to lay on the Table a copy of the Supreme Court Judges (Amendment) Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 602 (E) in Gazette of India dated the 29th September, 2006, under Sub-section (3) of section 24 of the Supreme Court Judges (Salaries and Conditions of Service) Act, 1958.

(Placed in Library. See No. LT 4959/06)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table:-

(1) A copy each of the Annual Reports (Hindi and English versions) of the State Bank of India, State Bank of Hyderabad, State Bank of Patiala and State Bank of Saurashtra, for the year 2005-2006, along with Audited Accounts and Auditors' Report thereon under sub-section (4) of section 40 of the State Bank of India Act 1955, and sub-section (3) of section 43 of the State Bank of India (Subsidiary Banks) Act, 1959.

(Placed in Library. See No. LT 4960-4963/06)

(2) A copy each of the following Annual Reports (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and 1980:-

(i) Report on the working and activities of the Allahabad Bank for the year 2005-2006, along with Accounts and Auditor's Report thereon.

(Placed in Library. See No. LT 4964/06)

(ii) Report on the working and activities of the UCO Bank for the year 2005-2006, along with Accounts and Auditor's Report thereon.

(Placed in Library. See No. LT 4965/06)

(iii) Report on the working and activities of the United Bank of India for the year 2005-2006, along with Accounts and Auditor's Report thereon.

(Placed in Library. See No. LT 4966/06)

(iv) Report on the working and activities of the Union Bank of India for the year 2005-2006, along with Accounts and Auditor's Report thereon.

(Placed in Library. See No. LT 4967/06)

(v) Report on the working and activities of the Syndicate Bank for the year 2005-2006, along with Accounts and Auditor's Report thereon.

(Placed in Library. See No. LT 4968/06)

(vi) Report on the working and activities of the Oriental Bank of India for the year 2005-2006, along with Accounts and Auditor's Report thereon.

(Placed in Library. See No. LT 4969/06)

(vii) Report on the working and activities of the Indian Overseas Bank for the year 2005-2006, along with Accounts and Auditor's Report thereon.

(Placed in Library. See No. LT 4970/06)

(viii) Report on the working and activities of the Central Bank of India for the year 2005-2006, along with Accounts and Auditor's Report thereon.

(Placed in Library. See No. LT 4971/06)

(ix) Report on the working and activities of the Canara Bank for the year 2005-2006, along with Accounts and Auditor's Report thereon.

(Placed in Library. See No. LT 4972/06)

(x) Report on the working and activities of the Bank of India for the year 2005-2006, along with Accounts and Auditor's Report thereon.

(Placed in Library. See No. LT 4973/06)

(xi) Report on the working and activities of the Bank of Baroda for the year 2005-2006, along with Accounts and Auditor's Report thereon.

(Placed in Library. See No. LT 4974/06)

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 23A of the Regional Rural Banks Act, 1976:-

(i) S.O. 1225 (E) published in Gazette of India dated the 31st July, 2006 regarding amalgamation of Bolangir Anchalik Gramya Bank, Kalahandi Anchalika Gramya Bank and Koraput Panchabati Gramya Bank.

(ii) S.O. 1234 (E) published in Gazette of India dated the 1st August, 2006 regarding amalgamation of Chandrapur Gadchiroli Gramin Bank and Bandara Gramin Bank.

(iii) S.O. 1384 (E) published in Gazette of India dated the 31st August, 2006 regarding amalgamation of Adhiyaman Grama Bank and Vallalar Grama Bank.

(iv) S.O. 60 (E) published in Gazette of India dated the 3rd October, 2006 regarding amalgamation of Avadh Gramin Bank, Barabanki Gramin Bank and Farrukhabad Gramin Bank.

(Placed in Library. See No. LT 4975/06)

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (11) of section 45 of the Banking Regulation Act, 1949:-

(i) S.O. 1644 (E) published in Gazette of India dated the 30th September, 2006, specifying the 3rd October, 2006 as the date in relation to the scheme for amalgamation of the United Western Bank Limited with the Industrial Development Bank of India Limited.

(ii) The United Western Bank Limited (Amalgamation with the Industrial Development Bank of India Limited) Scheme, 2006, published in Notification No. S.O. 1645 (E) in Gazette of India dated the 30th September, 2006.

(iii) S.O. 1396 (E) published in Gazette of India dated the 1st September, 2006, specifying the 2nd September, 2006 as the date in relation to the scheme for amalgamation of the Ganesh Bank of Kurundwad Limited with the Federal Bank Limited.

(iv) S.O. 85 (E) published in Gazette of India dated the 24th January, 2006, specifying the 25th January, 2006 as the date in relation to the scheme for amalgamation of the Ganesh Bank of Kurundwad Limited with the Federal Bank Limited.

(v) The Ganesh Bank of Kurundwad Limited (Amalgamation with the Federal Bank Limited) Scheme, 2006 published in Notification No. S.O. 86(E) in Gazette of India dated the 24th January, 2006.

(Placed in Library. See No. LT 4976/06)

(5) A copy of the Service Tax (Fourth Amendment) Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R.582(E) in Gazette of India dated the 21st September, 2006 under sub-section (4) of section 94 of the Finance Act, 1994, together with an explanatory memorandum.

(Placed in Library. See No. LT 4977/06)

(6) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 38 of the Central Excise Act, 1944:-

(i) G.S.R. 472 (E) published in Gazette of India dated the 10th August, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 8/2003-CE dated the 1st March, 2003.

(ii) G.S.R. 496 (E) published in Gazette of India dated the 21st August, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 64/95-CE dated the 16th March, 1995.

(iii) G.S.R. 658 (E) published in Gazette of India dated the 20th October, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 64/95-CE dated the 16th March, 1995.

(iv) G.S.R. 664 (E) published in Gazette of India dated the 21st October, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 4/2006-CE dated the 1st March, 2006.

(v) G.S.R. 699 (E) published in Gazette of India dated the 14th November, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 2/2006-CE dated the 1st March, 2006.

(vi) G.S.R. 703 (E) published in Gazette of India dated the 15th November, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 4/2006-CE dated the 1st March, 2006.

(Placed in Library. See No. LT 4978/06)

(7) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

(i) G.S.R. 494 (E) published in Gazette of India dated the 21st August, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 39/1996-Cus., dated the 23rd July, 1996.

(ii) G.S.R. 508 (E) published in Gazette of India dated the 28th August, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 21/2002-Cus., dated the 1st March, 2002.

(iii) G.S.R. 513 (E) published in Gazette of India dated the 30th August, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 85/2004-Cus., dated the 31st August, 2004.

(iv) G.S.R. 530 (E) published in Gazette of India dated the 1st September, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 72/2005-Cus., dated the 22nd July, 2005.

(v) G.S.R. 536 (E) published in Gazette of India dated the 6th September, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 21/2002-Cus., dated the 1st March, 2002.

(vi) G.S.R. 545 (E) published in Gazette of India dated the 9th September, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 21/2002-Cus., dated the 1st March, 2002.

(vii) G.S.R. 620 (E) published in Gazette of India dated the 5th October, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 21/2002-Cus., dated the 1st March, 2002.

(viii) G.S.R. 657 (E) published in Gazette of India dated the 20th October, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 39/96-Cus., dated the 23rd July, 1996.

(ix) G.S.R. 659 (E) published in Gazette of India dated the 23rd October, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 21/2002-Cus., dated the 1st March, 2002.

(x) G.S.R. 696 (E) published in Gazette of India dated the 9th November, 2006, together with an explanatory memorandum seeking to exempt customs duty on Air Rifles/Pistols-0.117 calibers imported by National Rifle Association of India (NRAI) for the purpose of imparting training, subject to specified conditions.

(Placed in Library. See No. LT 4979/06)

(8) A copy each of the following Notifications (Hindi and English versions) under sub-section (7) of section 9A of the Customs Tariff Act, 1975:-

(i) G.S.R. 495 (E) published in Gazette of India dated the 21st August, 2006, together with an explanatory memorandum seeking to impose provisional anti-dumping duty on specified polyester yarns originating in or exported from Indonesia, Republic of Korea, Malaysia and Chinese Taipei for a period of six months.

(ii) G.S.R. 511 (E) published in Gazette of India dated the 29th August, 2006, together with an explanatory memorandum seeking to provisionally exempt imports of nylon tyre cord fabrics, exported by M/s Junma Tyre Cord Company Limited, People's Republic of China from anti-dumping duty.

(iii) G.S.R. 512 (E) published in Gazette of India dated the 29th August, 2006, together with an explanatory memorandum seeking to impose final anti-dumping duty on specified nylon filament yarn originating in or exported from the People's Republic of China, Chinese Taipei, Malaysia, Indonesia, Thailand and People's Republic of Korea.

(iv) G.S.R. 523 (E) published in Gazette of India dated the 31st August, 2006, together with an explanatory memorandum seeking to extend levy of anti-dumping duty up to the 5th day of September, 2007, on imports of Paracetamole originating in, or exported from, People's Republic of China.

(v) G.S.R. 539 (E) published in Gazette of India dated the 7th September, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 120/2002-Cus., dated the 31st October, 2002.

(vi) G.S.R. 540 (E) published in Gazette of India dated the 7th September, 2006, together with an explanatory memorandum seeking to impose final anti-dumping duty on imports of Cellophane Transparent Film, originating in or exported from China PR.

(vii) G.S.R. 543 (E) published in Gazette of India dated the 8th September, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 73/2003-Cus., dated the 1st May, 2003.

(viii) G.S.R. 544 (E) published in Gazette of India dated the 8th September, 2006, together with an explanatory memorandum rescinding the Notification No. 102/2004-Cus., dated the 30th September, 2004.

(ix) G.S.R. 550 (E) published in Gazette of India dated the 13th September, 2006, together with an explanatory memorandum seeking to impose final anti dumping duty on imports of Sodium Hydroxide originating in or exported from Saudi Arabia, Iran, Japan, USA and France, at the rates recommended by the designated authority.

(x) G.S.R. 551 (E) published in Gazette of India dated the 13th September, 2006, together with an explanatory memorandum rescinding the Notification No. 69/2001-Cus., dated the 26th June, 2001.

(xi) G.S.R. 603 (E) published in Gazette of India dated the 29th September, 2006, together with an explanatory memorandum seeking to modify anti-dumping duty on imports of D(-) Para Hydroxy Phenyl Glycine Base, originating in, or exported from, Singapore, at the rates recommended by the designated authority.

(xii) G.S.R. 604 (E) published in Gazette of India dated the 29th September, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 122/2002-Cus., dated the 31st October, 2002.

(xiii) G.S.R. 605 (E) published in Gazette of India dated the 29th September, 2006, together with an explanatory memorandum seeking to modify anti-dumping duty on imports of D(-) Para Hydroxy Phenyl Glycine Methyl Potassium Dane Salt originating in, or exported from, Singapore, at the rates recommended by the designated authority.

(xiv) G.S.R. 606 (E) published in Gazette of India dated the 29th September, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 117/2003-Cus., dated the 24th July, 2003.

(xv) G.S.R. 622 (E) published in Gazette of India dated the 6th October, 2006, together with an explanatory memorandum seeking to impose anti-dumping duty on imports of Compact disc-Recordables (CD-Rs) originating in or exported, to India, from People's Republic of China, Hong Kong, Singapore and Chinese Taipei.

(xvi) G.S.R. 625 (E) published in Gazette of India dated the 9th October, 2006, together with an explanatory memorandum seeking to impose provisional anti-dumping duty on imports into India of bias tyres originating in, or exported from, China PR and Thailand.

(xvii) G.S.R. 628 (E) published in Gazette of India dated the 10th October, 2006, together with an explanatory memorandum rescinding the Notification No. 68/2005-Cus., dated the 19th July, 2005.

(xviii) G.S.R. 641 (E) published in Gazette of India dated the 16th October, 2006, together with an explanatory memorandum seeking to impose final anti-dumping duty on imports of Sodium Hydrosulphite, originating in or exported from the People's Republic of China, at the rates recommended by the designated authority.

(xix) G.S.R. 642 (E) published in Gazette of India dated the 16th October, 2006, together with an explanatory memorandum rescinding the Notification No. 114/2001-Cus., dated the 2nd November, 2001

(Placed in Library. See No. LT 4980/06)

(9) A copy each of the following Annual Reports and Accounts (Hindi and English versions) of the Regional Rural Banks for the year ended the 31st March, 2006, together with Auditor's Report thereon:-

(i) Ganga Yamuna Gramin Bank, Dehra Dun

(Placed in Library. See No. LT 4981/06)

(ii) Samastipur Kshetriya Gramin Bank, Samastipur

(Placed in Library. See No. LT 4982/06)

(iii) Shri Venkateswara Grameena Bank, Chittoor

- (Placed in Library. See No. LT 4983/06)
- (iv) Mewar Aanchalik Gramin Bank, Udaipur
(Placed in Library. See No. LT 4984/06)
- (v) Lucknow Kshetriya Gramin Bank, Sitapur
(Placed in Library. See No. LT 4985/06)
- (vi) Koraput Panchabati Gramya Bank, Koraput
(Placed in Library. See No. LT 4986/06)
- (vii) Faridkot-Bathinda Kshetriya Gramin Bank, Bathinda
(Placed in Library. See No. LT 4987/06)
- (viii) Kalinga Gramya Bank, Cuttack
(Placed in Library. See No. LT 4988/06)
- (ix) Adhyanaman Grama Bank, Dharmपुर
(Placed in Library. See No. LT 4989/06)
- (x) Manipur Rural Bank, Imphal
(Placed in Library. See No. LT 4990/06)
- (xi) Bastar Kshetriya Gramin Bank, Jagdalpur
(Placed in Library. See No. LT 4991/06)
- (xii) Ratlam-Mandsaur Kshetriya Gramin Bank, Mandsaur
(Placed in Library. See No. LT 4992/06)
- (xiii) Chikmagalur-Kodagu Grama Bank, Chikmagalur
(Placed in Library. See No. LT 4993/06)
- (xiv) Nagaland Rural Bank, Kohima
(Placed in Library. See No. LT 4994/06)
- (xv) Uttar Bihar Kshetriya Gramin Bank, Muzaffarpur
(Placed in Library. See No. LT 4995/06)
- (xvi) Gwalior Datia Kshetriya Gramin Bank, Datia
(Placed in Library. See No. LT 4996/06)
- (xvii) Chambal Kshetriya Gramin Bank, Morena
(Placed in Library. See No. LT 4997/06)
- (xviii) Sharda Gramin Bank, Satna
(Placed in Library. See No. LT 4998/06)
- (xix) Vallalar Grama Bank, Cuddalore
(Placed in Library. See No. LT 4999/06)
- (xx) Mayurakshi Gramin Bank, Birbhum
(Placed in Library. See No. LT 5000/06)
- (xxi) Bolangir Aanchalik Gramya Bank, Bolangir
(Placed in Library. See No. LT 5001/06)

- (xxii) Krishna Grameena Bank, Gulbarga
(Placed in Library. See No. LT 5002/06)
- (xxiii) Mallabhum Gramin Bank, Bankura
(Placed in Library. See No. LT 5003/06)
- (xxiv) Tripura Gramin Bank, Agartala
(Placed in Library. See No. LT 5004/06)
- (xxv) Sree Anantha Grameena Bank, Anantapur
(Placed in Library. See No. LT 5005/06)
- (xxvi) Cauvery Grameena Bank, Mysore
(Placed in Library. See No. LT 5006/06)
- (xxvii) Ka Bank Nongkyndong Ri Khasi Jaintia, Shillong
(Placed in Library. See No. LT 5007/06)
- (xxviii) Sagar Gramin Bank, Kolkata
(Placed in Library. See No. LT 5008/06)
- (xxix) Arunachal Pradesh Rural Bank, Itanagar
(Placed in Library. See No. LT 5009/06)
- (xxx) Bundelkhand Kshetriya Gramin Bank, Tikamgarh
(Placed in Library. See No. LT 5010/06)
- (xxxi) Jammu Rural Bank, Jammu
(Placed in Library. See No. LT 5011/06)
- (xxxii) Rayalaseema Grameena Bank, Kadapa
(Placed in Library. See No. LT 5012/06)
- (xxxiii) Durg Rajnanandgaon Gramin Bank, Rajnandgon
(Placed in Library. See No. LT 5013/06)
- (xxxiv) North Malabar Gramin Bank, Kannur
(Placed in Library. See No. LT 5014/06)
- (xxxv) Howrah Gramin Bank, Howrah
(Placed in Library. See No. LT 5015/06)
- (xxxvi) Kanakadurga Grameena Bank, Gudivada
(Placed in Library. See No. LT 5016/06)
- (xxxvii) Palamau Kshetriya Gramin Bank, Palamau
(Placed in Library. See No. LT 5017/06)
- (xxxviii) Jaipur Thar Gramin Bank, Jaipur
(Placed in Library. See No. LT 5018/06)
- (xxxix) Baroda Easter Uttar Pradesh Gramin Bank, Raebareli
(Placed in Library. See No. LT 5019/06)
- (xl) Saurashtra Gramin Bank, Rajkot

		(Placed in Library. See No. LT 5020/06)
(xi)	Bardhaman Gramin Bank, Burdwan	
		(Placed in Library. See No. LT 5021/06)
(xii)	Andhra Pradesh Grameena Vikas Bank, Warangal	
		(Placed in Library. See No. LT 5022/06)
(xiii)	Kamraz Rural Bank, Kashmir	
		(Placed in Library. See No. LT 5023/06)
(xiv)	Alaknanda Gramin Bank, Pauri	
		(Placed in Library. See No. LT 5024/06)
(xv)	Ellaquai Dehati Bank, Srinagar	
		(Placed in Library. See No. LT 5025/06)
(xvi)	Assam Gramin Vikash Bank, Guwahati	
		(Placed in Library. See No. LT 5026/06)
(xvii)	Santhal Parganas Gramin Bank, Dumka	
		(Placed in Library. See No. LT 5027/06)
(xviii)	Bihar Kshetriya Gramin Bank, Munger	
		(Placed in Library. See No. LT 5028/06)
(xix)	Aurangabad-Jalna Gramin Bank, Aurangabad	
		(Placed in Library. See No. LT 5029/06)

(10) A copy of the Consolidated Review (Hindi and English versions) of the Regional Rural Banks for the year ended the 31st March 2006.

(Placed in Library. See No. LT 5030/06)

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